them, or whether the whole thing is done entirely at the Ministerial level?

Shri Humayun Kabir: I am surprised at the hon. Member's complete ignorance. If she looked at any paper, she would find almost every day advertisements about scholarships and fellowships, which appear in almost all papers of India.

Shrimati Renu Chakravartty: The point is whether all of them are advertised.

Mr. Speaker: That was what the hon. Minister said.

Shrimati Renu Chakravartty: In that case, why should he not give an ordinary answer?

Mr. Sp aker: And he expressed surprise also.

Shri P. C. Borooah: What steps are being envisaged to ensure that the Indian scholars getting special knowledge in the U.S.A. apply their knowledge in this country when they come back?

Shri Humayun Kabir: We try to absorb any scholar, not only from the U.S.A. but from any other country, who has received training, and we have on the whole achieved very good results.

Shri P. G. Deb: Are the scholarships given by the U.S.S.R. also examined at this level before they are given?

Shri Humayun Kabir: We follow exactly the same policy with regard to all countries. The U.S.S.R. gives u_s a very large number of scholarships, and the U.S.A. also gives u_s a very large number of scholarships; and we are having scholarships from West Germany and many other countries. Exactly the some principles are followed with respect to all these countries.

Memorial to Netaji Subhash Chandra Bose

*50. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state: (a) whether any steps have been taken to perpetuate the memory of Netaji Subhash Chandra Bose in a befitting manner; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). In such matters, it is generally non-official organisations that take the initiative and come forward with appropriate schemes. Government will welcome such initiative in respect of a memorial for Netaji Subhash Chandra Bose.

Shri D. C. Sharma: Have some private agencies come forward with their proposals to the Ministry, and if so, who they are, and what the nature of their proposals is?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): No definite proposals have so far come to Government.

Sardar A. S. Saigal: May I know whether a portrait can be put up in the Central Hall of Parliament House?

Shri Lal Bahadur Shastri: I think that that question might be addressed to the Hon. Speaker.

Mr. Speaker: There is a committee for this purpose. We shall go into this matter if there is any proposal for any offer.

डा० गोबिन्द दास : जहां तक यादगार का सम्बन्ध है, यद्यपि ग्रभी तक कोई स्पष्ट योजना नहीं है, पर क्या इस बात का भी खयाल किया जा रहा है कि कोई मूर्ति या स्तम्भ जैसी यादगार न बना कर इस प्रकार की यादगार बनाई जाये, जिसका कोई उप-योग हो सके ?

श्वी लाल बहादुर शास्त्री : माननीय सदस्य की राय ठीक है ग्रौर इसी लिए कहा गया है कि ग्रगर कोई ग्रैर-सरकारी संस्था या कुछ लोग मिल कर इस पर विचार करें, तो गवर्नमेंट उसका स्वागत करेगी । श्री प्रकाश वीर शास्त्री : क्या सरकार के सामने इस प्रकार के मुझाव भी दिये गये हैं कि दिल्लो के लाल किले के सामने नेताजी सुभाषचन्द्र बोस की प्रस्तर प्रतिमा स्थापित की जाये ? यदि हां, तो सरकार की उसके सम्बन्ध में क्या प्रतिकिया है ?

श्री लाल बहादुर शास्त्री : जी हां, ऐसा एक प्रस्ताव आया था ग्रीर उसके लिए सरकार ने एक कमेटी मुकर्रर को है कि प्रिमायें वग़ैरह कहां बनाई जायें । उनके लिये कौनसी जगह हो, इस बात का फ़ैसला व कमेटी करती है ग्रीर फिर गवर्नमेंट को अपनो सिफ़ारिश करती है । जहां तक लाल किले के मैदान के सामने प्रतिमा बनाने की बात है, उसको कमेटी ने मंजूर नहीं किया ग्रीर उसको ठोक नहीं समझा ।

श्री प्रकाश व़ीर शास्त्री : क्या उस कमेटी ने ग्रन्यत्र, किसी ग्रौर जगह, बह प्रतिमा बनाने का सुझाव दिया है?

श्री लाल बहादुर शास्त्री : यह उसका काम नहीं है ।

Shri Hem Barua: Why is it that of all our national leaders who participated in the freedom struggle, Netaji Bose has been systematically put in the cold shade of neglect, and nothing has been done in his memory? Why is that so?

Mr. Speaker: Order, order. What are all these insinuations about?

Shri Hem Barua: There is no insinuation.

Mr. Speaker: I have no objection if the hon. Member takes interest; but the hon. Member seems to be more interested than any other hon. Member in the House; let no such impression be created with respect to very great leaders. All of us respect him.

Shri Hem Barua: That is how I feel.

Shri Raghunath Singh: It should be expunged.

Mr. Speaker: Has the hon. Member taken any interest? Did he canvass? What has he done except quarrelling here on the floor of the House?

Shri Hem Barua: May I submit that this question was asked on the floor of the House last time and the Minister was pleased to give an assurance that a statute would be erected near Lal Kila?

Mr. Speaker: A number of other people have come with various other portraits. Why did not the hon. Member take the initiative with respect to this by collecting subscriptions and having a statute made? It is casy to quarrel only with Government, as if no other Member has any responsibility. What would the hon. Member have done?

Shri Hem Barua: Is it not the purpose of the Question Hour to put the Government perpetually on their toes?

Mr. Speaker: It is not a question of merely criticising Government.

Shri Lal Bahadur Shastri: Last time also when Shri Hem Barua put a supplementary question, he used these words which are favourite with him. He says that it has been put in the cold shade of neglect—or something like that. These same words were used last time when the question was answered by Pantji, the late Home Minister. (Interruptions).

Import of Lubricating Oils

*51. Shri Agadi: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 456 on the 30th November, 1961 and state:

(a) whether the proposal of importing lubricating oils from Yugoslavia has been finalised; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Negotiations with this source of supply for the import of Lubricating